Title: The Minister of Health and Family Welfare laid a statement regarding status of implementation of the recommendations contained in the 54<sup>th</sup> to 57<sup>th</sup> Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2012-13), pertaining to the Department of Health and Family Welfare, Department of AYUSH, Department of Health Research and Department of AIDS Control respectively, Ministry of Health and Family Welfare.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Madam, in pursuance of the direction 73A of the Directions by the hon. Speaker, Lok Sabha, I beg to lay the statement on the Table of the House regarding the

Status of Implementation, of various recommendations contained in the 45<sup>th</sup> to 57<sup>th</sup> Reports of the Department-Related Parliamentary Standing Committee on Health and Family Welfare on the Demands for Grants for the year 2012-13 in respect of Department of Health and Family Welfare, Department of AYUSH, Department of Health Research and Department of AIDS Control respectively.

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